

की जमा शंकर बीजित : अध्यक्ष महोदय, इस तरह की सूचना हमारे पास नहीं, आई है। माडर्न साइंस ने यह स्वीकार नहीं किया है कि प्रयुक्त प्रायु के बाद फर्टिलिटी एकदम बन्द हो जाती है। यद्यपि यह विचार उनका बहुत ज्यादा विश्वसनीय नहीं है।

**National Ayurvedic Pharmacy in Ranikhet  
in U. P. and Ayurvedic Research  
Institute at Kerala**

\*1368. SHRI NARENDRA SINGH : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) the progress made so far in setting up the units for Survey of Medicinal Plant at Ranikhet and Ayurvedic Research Institute at Trichur, Kerala ; and

(b) the time to be taken for their completion ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI D. P. CHATTOPADHYAYA) : (a) The Survey of Medicinal Plants Unit at Ranikhet (U.P.) has been functioning since July, 1964. The Central Research Institute at Trichur (Kerala) was started on 21st June, 1971.

(b) The establishment of the Central Research Institute at Trichur (Kerala) is expected to be completed during this year.

SHRI NARENDRA SINGH : I want to know whether it is a fact that a sum of Rs. 150 lakhs have been provided in the Fourth Five Year Plan under the Centrally sponsored schemes for the development of the Ayurvedic system of medicines in the country and under these schemes whether there is any proposal for providing more for pharmacy and research centres in the country. Where are these to be located ?

SHRI D. P. CHATTOPADHYAYA : In several places we have started undertaking research works. Units for survey of the medicinal plants have also been undertaken in Himachal Pradesh, Uttar Pradesh, Rajasthan, Kerala, Gujarat, Assam, Jammu, Bihar, Tamil Nadu, Andhra Pradesh, Orissa, Mysore, West Bengal and Madhya Pradesh. It has been already pointed out in our answer to the main question that a

Central Research Institute at Trichur has been established and it will be completed this year.

**Mutation in respect of Lease-Hold  
houses in New Delhi**

\*1370. SHRI N. S. BISHT : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the Land and Development Office, New Delhi has been given discretion to refuse mutation in respect of lease-hold houses, the sale-deeds of which are registered after obtaining the sale-permission of the President of India ; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : (a) No, Sir. In accordance with a prescribed procedure, mutation is allowed by the Land and Development Office. Sometimes, delay occurs when there is some flaw in the sale-deed or some additional information or document is required from the lessee or the purchaser.

(b) Does not arise.

श्री नरेंद्र सिंह बिष्ट : क्या सरकार बतलाएगी कि इस व्यवस्था के अन्दर जो मकान लेने वाले हैं उनका बहुत समय बर्बाद होता और है बहुत परेशानियां उनको उठानी पड़ती हैं, तो क्या सरकार ऐसी व्यवस्था करेगी कि जिस वक्त राष्ट्रपति की अनुमति दी जाती है उससे पहले इन चीजों का निर्णय कर लिया जाये बजाय इसके रजिस्ट्रेशन के समय यह सब चीजें उठाई जायें ?

SHRI I. K. GUJRAL : I am in sympathy with the contention of my friend. Recently, we have set up a committee on land management to go through all these and see how and what should be done to make the procedure expeditious and less irksome. All these points will be kept in mind.

**Shortage of Insulin in the Country**

\*1371. SHRI HARI SINGH : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether there is a shortage of Insulin in the country ;